


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Transfer Order No.F.97(30-III)/P&T/Admn.II/HQs/2023/78430-490 dated 12.10.2023 in respect of Sh. Anil Kumar, SJA (Sl. No.9); Sh. Umesh Singh, JA (Sl. No.10); Sh. Rupesh Singh, JA (Sl. No.11) and Sh. Manjeet Yadav, JA (Sl. No.12) is hereby kept in abeyance till further orders.

 13/10/23

(Narottam Kaushal)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No.F.97(30-III)/P&T/Admn-II/HQs/2023/79295-330 Dated, Delhi the 13 OCT 2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
2. The Principal District & Sessions Judge (South-West), Dwakra Courts, Delhi.
3. The Officer/Officer In-Charge concerned.
4. The Personal Office of the undersigned.
5. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
6. The DDO, Accounts Branch (Central), THC and (East), KKD, Delhi.
7. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi.
8. The Dealing Assistants, ACR Cell (HQs), Delhi.
9. The Dealing Asst., Website Committee, THC 'Employees Corner' (on Website).
10. The officials concerned.



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi